

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.47/Chd/Pb/2018

Under Section 9 of IBC,2016

In the matter of:

Akshit Enterprises Pvt. Ltd.

..Applicant-Operational Creditor

Vs.

Amrit Duraparts Pvt.Ltd.

...Respondent-Corporate Debtor

Present:: Mr. Suresh Sharma, Advocate for petitioner.

Learned counsel for petitioner seeks and is permitted to withdraw the instant petition due to some technical defects with liberty to file fresh one with same cause of action. Ordered accordingly.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

February 28, 2018
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